

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 62/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**DG(I&R)**

**...Complainant**

**Vs.**

**M/s. Tata Sky Ltd. & Anr.**

**....Respondent**

**Appearances : Shri C. Shanmugam, ADG for DG  
Shri Nitin Bhatia, Advocate for  
Respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Reply shall be filed within four weeks. List this matter in  
the 3<sup>rd</sup> week of January, 2011.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**CA 80/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Mrityunjay Seal ...Complainant**

**Vs.**

**Great Astern Appliances P.Ltd.& Ors. ....Respondent**

**Appearances : Ms. Soumitra Chatterjee with Ms.  
Sripana Chatterjee, advocates for  
Petitioner  
Shri R.K. Sharma, Advocate for R-3  
None for R1&R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

None appears for R1 & R2. They are set ex-parte. Reply has been filed. Rejoinder, if any, shall be filed within four weeks. List this matter in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**CA 81/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sh. Baldevraj Kapoor**

**...Complainant**

**Vs.**

**Bedi Transport Service**

**....Respondent**

**Appearances : Shri H.R. Jha, Advocate for R-1**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

List this matter in the 3<sup>rd</sup> week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 83/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**DG(I&R)**

**...Complainant**

**Vs.**

**Nestle India Ltd. & Others**

**....Respondent**

**Appearances : Shri C.Shanmugam, ADG for DG  
Shri Nitin Mishra, Advocate for R-5  
Shri C.D. Mukherjee, Advocate for R-6  
Shri Aditya Narain, Advocate for R-7  
Shri Nikhil Goel, Advocate for R-8  
Shri Saurabh Khanna, Advocate for R-9  
Shri Himanshu Bhatia, Advocate for R-10  
Shri Kalyan, Advocate for R-3&12  
Shri Ranjan Kumar, Advocate for R-13  
Shri Anuj Sarna, Advocate for R-11  
Shri I.Sidhu, Advocate for R-15  
Shri Dipak Kumar Jena, Advocate for R17  
None for R-1,2,4,12,14,16**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Though notice has been served, none appears for R-1,2,4,12,14 and 16. Reply has already been filed by R-17. Learned Counsel for R-15 states that the reply shall be filed in course of the day. Copy has been supplied to the representative of DG. Similarly, in case of R-11 reply has been filed with copy supplied to DG. Learned counsels for rest of

the appearing respondents pray for time to file the reply. Let it be done within four weeks. If, any rejoinder is to be filed, the same shall be filed within three weeks. The matter shall be listed in the 1st week of January, 2011.

**(Dr. Justice Arijit Pasayat)**  
**Chairman**

**(Rahul Sarin)**  
**Member**

**(Pravin Tripathi)**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 07/2004**

**CA 24/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Ajit Bhardwaj**

**...Complainant**

**Vs.**

**DLF Universal Ltd. & Ors.**

**....Respondent**

**Appearances : Shri Bankey Bihari, Advocate for  
Complainant  
Shri Aditya Narain, Advocate for  
Respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

As a last chance, one week's time is granted to file the reply. Rejoinder, if any, shall be filed within three weeks thereafter. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**RA 42/2010 in  
UTPE 06/2001**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**R.K. Vohra**

**...Complainant**

**Vs.**

**DDA**

**....Respondent**

**Appearances : Complainant in person  
None for respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Heard complainant in person. The present application for review is nothing but reiterating of the statements made earlier in the application for review which was rejected by the order dated 28.5.2010. In view of the orders of the Commission particularly dated 18.11.2002 and 18<sup>th</sup> July, 2003, the earlier applications for review was rejected. We find no reason to take a different view and reiterate our conclusion that the present application is thoroughly mis-conceived and is rejected.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**RA No. 39/2010 in  
UTPE 157/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Santosh Aggarwal**

**...Complainant**

**Vs.**

**Omaxe Infrastructure Ltd.**

**....Respondent**

**Appearances : Ms. Rashmi Jain, Advocate for  
complainant**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

**RA No. 39/2010**

Heard the applicant. The order dated 11<sup>th</sup> August, 2010 is recalled. UTPE 157/2007 is restored to its original position. RA is disposed of accordingly.

**UTPE 157/2007**

Issue notice to the respondent. List the matter in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**RA No. 55/2010 in**

**CA 52/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Gopal Khadyan Bhandar ...Complainant**

**Vs.**

**Zandu Pharmaceuticals Works Ltd. ....Respondent**

**Appearances : Shri B.Ramana Murthy with Shri P.  
Venicate Reddy, Advocates for  
Complainant  
Shri Dipak Kumar, Jena, Advocate for  
Respondent.**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

**RA No. 55/2010**

Heard the applicant. The order dated 1<sup>st</sup> February, 2010 is recalled. CA 52/2009 is restored to its original position. RA is disposed of accordingly.

**CA 52/2009**

Issue notice to the respondent. List the matter in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 05/2010  
CA 115/2006**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Mrs. Durga Chaudhary**

**...Complainant**

**Vs.**

**Rajni Properties Pvt. Ltd.**

**....Respondent**

**Appearances : Shri D.S. Chauhan and Shri Rajinder  
Juneja, Advocates for complainant  
Shri Sumit Ahuja, Advocate for R-1**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

The application for seeking permission to produce secondary evidence shall be considered when the matter is taken up for disposal. List this matter in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**CA 90/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Divya Enterprises**

**...Complainant**

**Vs.**

**Yamaha Motors(I) Pvt. Ltd.**

**....Respondent**

**Appearances : Shri Mudang, Advocate for  
Petitioner  
Shri Lalan Singh, Advocate for  
Respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3<sup>rd</sup>  
December, 2010. The matter shall be listed in the last week of  
January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 06/2010  
CA 116/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sushil Kumar Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant**

**Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 07/2010  
CA 117/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Amit Kumar Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant**

**Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 08/2010  
CA 118/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

<b>Rekha Garg</b>	<b>...Complainant</b>
<b>Vs.</b>	
<b>Alliance Nirman Ltd. &amp; Anr.</b>	<b>....Respondent</b>

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 09/2010  
CA 119/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Pushpa Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 10/2010  
CA 120/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sunil Kumar Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 11/2010  
CA 121/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sudha Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 12/2010  
CA 122/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Shyam Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 13/2010  
CA 123/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Anju Garg**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant  
Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 14/2010  
CA 124/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Ashish Aggarwal**

**...Complainant**

**Vs.**

**Alliance Nirman Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Anesh Paul, Advocate for  
Complainant**

**Ms. Swathi Sukumar, Proxy Counsel for  
R1 & R2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the documents shall take place on 3rd December, 2010. The matter shall be listed in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 57/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**DG(I&R)**

**...Complainant**

**Vs.**

**M/s. Campa Beverages(P) Ltd.**

**....Respondent**

**Appearances : Shri C.Shanmugam, ADG for DG  
Shri R.K. Bharat, Advocate for  
Respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial of the respondent's documents shall take place on 3<sup>rd</sup> December, 2010. List the matter in the last week of January, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 38/2003**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**V.K. Nijhawan**

**...Complainant**

**Vs.**

**Vishal Properties(P) Ltd. & Anr.**

**....Respondent**

**Appearances : Shri Noor Alam ,Advocate for applicant  
Shri Mahendra Singh,Advocate for R-1  
Shri Ravindra Kumar, Advocate for R-2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

The matter is adjourned and learned counsel for the parties shall explore the possibility of fixing the solution to the controversy raised. List the matter on 9<sup>th</sup> December, 2010.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**UTPE 152/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**DG(I&R)**

**...Complainant**

**Vs.**

**Akums Drugs & Pharmaceuticals  
Ltd. & Anr.**

**....Respondent**

**Appearances : Shri C.Shanmugam, ADG for DG  
Shri P.K. Mittal, Advocate for R-1  
Dr. V.K.Aggarwal, Advocate for R-2**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

Admission/denial shall take place on 9<sup>th</sup> December, 2010.  
List the matter in the last week of January, 2011 for fixing the  
date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**MA 42/2004 &  
MA 12/2009 in  
CA 704/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sarvesh Chopra**

**...Complainant**

**Vs.**

**Kotak Securities & Ors.**

**....Respondent**

**Appearances : Shri Mohit, Proxy Counsel for applicant  
Shri Aditya Narain, Advocate for  
Respondent**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

List the matter in the last week of January, 2011 for  
fixing the date.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL**

**CA 86/1999**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat  
Chairman**

**Hon'ble Shri Rahul Sarin  
Member**

**Hon'ble Smt. Pravin Tripathi  
Member**

**IN THE MATTER OF :**

**Sunil Punhani**

**...Complainant**

**Vs.**

**Vikas Polypack Ltd. & Ors.**

**....Respondent**

**Appearances : Applicant in person**

**ORAL ORDER**

**12<sup>th</sup> November, 2010**

List the matter on 17<sup>th</sup> January, 2011.

**(Dr. Justice Arijit Pasayat)  
Chairman**

**(Rahul Sarin)  
Member**

**(Pravin Tripathi)  
Member**

**COMPETITION APPELLATE TRIBUNAL, NEW DELHI**

**CA 78/2004**

**12.11.2010**

**IN THE MATTER OF**

**M/S. DEEP COLOUR LAB**

**VERSUS**

**M/S. KODAK INDIA LTD.**

**APPEARANCES : Shri Jeevan Prakash, advocate for applicant.**

**Shri Subrat Dev, advocate for the respondent.**

The matter is fixed for Admission/Denial of the Respondent's documents.

The learned counsel for the applicant seeks one more opportunity for admission/denial.

On his request the admission/denial shall now take place on 18.11.2010.

(V. Sreenivas)  
Deputy Director (E)

**COMPETITION APPELLATE TRIBUNAL, NEW DELHI**

**UTPE 146/2007**

**12.11.2010**

**IN THE MATTER OF**

**SHRI MANOJ KUMAR GOEL**

**VERSUS**

**M/S. CENTRAL HIMALAYAN DEV. CO. LTD.**

**APPEARANCES : Shri Vikas Deep, advocate along with  
the complainant in person.**

**Shri Rajiv Khanna, advocate for the  
respondent.**

The matter is fixed for Admission/Denial of the Complainant's documents.

The learned counsel for the respondent admitted the exhibits 1/1, 1/2, 1/5 to 1/9. Denied the exhibit 1/1A.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 19.11.2010.

(V. Sreenivas)  
Deputy Director (E)